

ORISSA HIGH COURT**FILING REPORT AS ON :30/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011970/2022	PABITRA KUMAR JENA @ MILU JENA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BUGUDA /159 /2018 () //
2	BLAPL/0011971/2022	MANTU MAJHI VS STATE OF ODISHA	DEVI PRASAD DASH VS	ABHAYACHANDPUR /21 /2017 () //
3	BLAPL/0011972/2022	SABITA @ BANITA SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	BAIDESWAR /164 /2022 () //
4	BLAPL/0011973/2022	AKASH MAREI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BADMAL /204 /2021 () //
5	BLAPL/0011974/2022	KABIR KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /541 /2021 () //
6	BLAPL/0011975/2022	MANOJ KANHAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	PHULBANI SADAR /126 /2021 () //
7	BLAPL/0011976/2022	RAJU @ RAJNISH KANDHAPAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	JUNAGARH /471 /2022 () //
8	BLAPL/0011977/2022	SUSANT KUMAR MOHAPATRA @ SUSHANTA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP LOCK /164 /2022 () //
9	BLAPL/0011978/2022	BISIKESHAN SATAPATHY VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BAUNISUNI /97 /2022 () //
10	BLAPL/0011979/2022	BISHNU HATI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 () //
11	BLAPL/0011980/2022	BAPI MALLIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DHARMASALA /573 /2022 () //

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12	BLAPL/0011981/2022	FAKIR MOHAN JENA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DHARMASALA /573 /2022 () //
13	BLAPL/0011982/2022	SURESH MADKAMI @ JAGA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	M.V.79 /47 /2021 () //
14	BLAPL/0011983/2022	JENDA @ SANGI DANGA @ SINGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KAPTIPADA /99 /2022 () //
15	BLAPL/0011984/2022	BABU ANIL SUNA VS STATE OF ODISHA	S.S.RAY 2 VS	AMBADOLA /163 /2022 () //
16	BLAPL/0011985/2022	ANNA @ ROHIT @ N. DEBENDRA RAO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /324 /2021 () //
17	BLAPL/0011986/2022	RAHUL BAGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /638 /2022 () //
18	BLAPL/0011987/2022	MANOJ KUMAR PANDEY VS STATE OF ODISHA	SANJIB MOHANTY VS	/ /0 () //
19	BLAPL/0011988/2022	RAJA @ PAPU DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	AIR FIELD P.S. /284 /2022 () //
20	BLAPL/0011989/2022	MURSHID KHAN @ MURSID KHAN @ JUMA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	PIPLI /285 /2022 () //
21	BLAPL/0011990/2022	SK. SAJAT ALLI @ SK. ALI VS STATE OF ODISHA	GYANA RANJAN DHAL VS	PIPLI /285 /2022 () //
22	BLAPL/0011991/2022	KARTIKA DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //
23	BLAPL/0011992/2022	SOMANATH JAYAMBAK PADALE	BABITA SAHU	KALIMELA /131 /2022

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		VS	VS	()
24	BLAPL/0011993/2022	STATE OF ODISHA FIROJ @ SALMAN MAJHI	SUCHIT KUMAR NAYAK	// ADVA /80 /2020
		VS	VS	()
25	BLAPL/0011994/2022	STATE OF ODISHA JITU @ JITENDRA BEHERA	DILLIP KUMAR MOHARANA	// HANDAPA /133 /2013
		VS	VS	()
26	BLAPL/0011995/2022	STATE OF ODISHA SONU SANKAR @ TENIA	SOUMYA RANJAN DAS	// PLANTSITE /355 /2022
		VS	VS	()
27	BLAPL/0011996/2022	STATE OF ODISHA JIBAN SAHU	SATYA RANJAN MULIA	// BANTALA /262 /2022
		VS	VS	()
28	BLAPL/0011997/2022	STATE OF ODISHA SK. SADAM	GYANA RANJAN DHAL	// KHANDAGIRI P.S. /545 /2022
		VS	VS	()
29	BLAPL/0011998/2022	STATE OF ODISHA BHARAT SAH	BIJAYA KUMAR BEHERA 1	// GOLANTHARA (BERHAMPUR) /348 /2022
		VS	VS	()
30	BLAPL/0011999/2022	STATE OF ODISHA DINESH PRASAD SAH	BIJAYA KUMAR BEHERA 1	// GOLANTHARA (BERHAMPUR) /348 /2022
		VS	VS	()
31	BLAPL/0012000/2022	STATE OF ODISHA BURUJADU @ BINAYA NAIK	SMRUTI RANJAN ROUT	// HINDOL /26 /2021
		VS	VS	()
32	BLAPL/0012001/2022	STATE OF ODISHA BABULU DEHURY @ BUBULA DEHURI	SAROJ KUMAR MISHRA	// MANAMUNDA /100 /2020
		VS	VS	()
33	BLAPL/0012002/2022	STATE OF ODISHA PURNA CHANDRA SAHU @ SAHOO	JAYANTA KUMAR MAJHI	// SINGLA /182 /2022
		VS	VS	()
34	BLAPL/0012003/2022	STATE OF ODISHA LALITH MANDAL NAYAK	JYOTIRMAYA SAHOO	// MOHANA /139 /2022
		VS	VS	()

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35	BLAPL/0012004/2022	STATE OF ODISHA LAKHAN GOLLARY VS	ASIT KUMAR JENA VS	// CHITRAKONDA /55 /2022 ()
36	BLAPL/0012005/2022	STATE OF ODISHA BALUKESWAR DAS VS	SAROJ MOHARANA VS	// KULIANA /48 /2021 ()
37	BLAPL/0012006/2022	STATE OF ODISHA SURENDRA MANDI VS	PRASANTA KUMAR SAHOO VS	// NANDAPUR /62 /2021 ()
38	BLAPL/0012007/2022	STATE OF ODISHA SAMARA KHEMUNDU VS	PRASANTA KUMAR SAHOO VS	// JEYPORE SADAR /267 /2022 ()
39	BLAPL/0012008/2022	STATE OF ODISHA HIRADHAR MAJHI VS	SURYAKANTA DWIBEDI VS	// JHARIGAM /43 /2017 ()
40	BLAPL/0012009/2022	STATE OF ODISHA LIYU KENDRUKA VS	SUSANTA KUMAR BARAL VS	// NARAYANPATNA /1 /2014 ()
41	BLAPL/0012010/2022	STATE OF ODISHA TUBU @ AMIT NAIK VS	SUCHIT KUMAR NAYAK VS	// SAMAL /113 /2022 ()
42	BLAPL/0012011/2022	STATE OF ODISHA MANAS SAHOO VS	AMLAN SHAKTI PAUL VS	// / /0 ()
43	BLAPL/0012012/2022	STATE OF ODISHA SATRUGHANA @ SATRUDAMAN SWAIN VS	MANORANJAN ACHARYA VS	// GANGAPUR (ASKA) /57 /2014 ()
44	BLAPL/0012013/2022	STATE OF ODISHA ASHA MALIK VS	RAJENDRA NARAYAN ROUT VS	// SORO /192 /2021 ()
45	BLAPL/0012014/2022	STATE OF ODISHA BABULU MUNDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// CHARMAL /128 /2022 () //

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46	BLAPL/0012015/2022	PREMENANDA MALLIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CHANDIPUR /56 /2022 () //
47	BLAPL/0012016/2022	MANORANJAN MALLIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NILGIRI /301 /2022 () //
48	BLAPL/0012017/2022	MAKSED SEKH VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	LALBAG /235 /2022 () //
49	CMAPL/0000720/2022	DURGA CHARAN MOHAPATRA VS STATE OF ODISHA	ADV. VS	// () //
50	CMAPL/0000721/2022	G. MANJU VS ORISSA STATE HOUSING BOARD	ADV. VS	// () //
51	CMAPL/0000722/2022	SUJIT KUMAR SINGH VS ADDL D.G. OF POLICE CUM I.G. OF PRISON AND D.C.S., CUTTACK	AKSHAYA KUMAR SAHOO VS	// () //
52	CMAPL/0000723/2022	DEEPAK MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
53	CMAPL/0000724/2022	SAMBHUNATHA BHANJA VS STATE OF ODISHA	ADV. VS	// () //
54	CMAPL/0000725/2022	SAMBALPUR DIST. COOP. CENTRAL BANK LTD. VS STATE OF ODISHA	BAIDHAR SAHOO VS	// () //
55	CMAPL/0000726/2022	V. JHANSIRANI PATRO VS V. RABINDRANATH PATRO	ADV. VS	// () //
56	CMAPL/0000727/2022	SUBHADRA JENA VS PRASAD JENA	PRAFULLA KUMAR KAR VS	// () //
57	CMAPL/0000728/2022	JYOTIINDRA NARAYAN BHANJA DEO	ADV.	//

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		VS	VS	()
58	CMAPL/0000729/2022	BABAJI MOHARANA JURILAL MOHANTA	ADV.	//
		VS	VS	()
59	CMAPL/0000730/2022	HOME BADRI NARAYAN MISHRA	PRATIK DASH	//
		VS	VS	()
60	CMP/0001216/2022	SPL. SECY. TO GOVT., DEPT. OF G.A. SARPA SAHOO	TRILOCHAN NANDA	//
		VS	VS	()
61	CMP/0001217/2022	KALDAR SAHOO M/S.DALMIA CEMENT(BHARAT)LTD.	SARADA PRASANNA SARANGI	//
		VS	VS	()
62	CMP/0001218/2022	M/S.KEDARNATH MINING PVT. LTD. MANOJ SUNANI @ MANOJ KUMAR SUNANI	TUSAR KUMAR MISHRA	//
		VS	VS	()
63	CMP/0001219/2022	MANI BOSS THE LAND ACQUISITION OFFICER(NH) AND COMPETITIVE BIDDING	UMESH CHANDRA MOHANTY	//
		VS	VS	()
64	CMP/0001220/2022	SUKANTI SINGH RAMA KRUSHNA DAS MOHAPATRA	TUSAR KUMAR MISHRA	//
		VS	VS	()
65	CMP/0001221/2022	M/S LAXMI TEA COMPANY PVT. LTD, SURENDRA KUMAR TIBAREWALLA	BANSHIDHAR BAUG	//
		VS	VS	()
66	CMP/0001222/2022	JUGAL KISHORE DAS GARIBUL ALI KHAN	MANOJ OJHA	//
		VS	VS	()
67	CMP/0001223/2022	NAJRUL ALI KHAN BHAJAHARI MOHANTA	BASUDEV PUJARI	//
		VS	VS	()
68	CMP/0001224/2022	KAMALA KANTA MOHANTA BISHNU DAS	SOUMYA MISHRA	//
		VS	VS	()

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		SASMITA ROY		//
69	CMP/0001225/2022	KANAK VARDHAN SINGH DEO	AMIT PRASAD BOSE	//
		VS	VS	()
		VARDHAN SINGH DEO		//
70	CMP/0001226/2022	PRATIMA SAMANTRAY	BIBHUDHANANDA MUDULI	//
		VS	VS	()
		SUBRAT SAHOO		//
71	CMP/0001227/2022	KANAK VARDHAN SINGH DEO	AMIT PRASAD BOSE	//
		VS	VS	()
		ANANGA UDAY SINGH DEO		//
72	CMP/0001228/2022	LAXINDRA MANAHIRA	BIBEKANANDA BHUYAN	//
		VS	VS	()
		SANJAYA PALIA		//
73	CMP/0001229/2022	KANAK VARDHAN SINGH DEO	AMIT PRASAD BOSE	//
		VS	VS	()
		PREMLATA KUMARI DEVI		//
74	CONTC/0007298/2022	VENKTA RAVANA SUBRHAMANU KOMPPELLA	SATRUGHNA DASH (A)	//
		VS	VS	()
		AUROBINDA MISHRA, ZONAL MANAGER, BANK OF INDIA, SAMBALPUR		//
75	CONTC/0007299/2022	KRISHNA CHANDRA PRADHAN	ADV	//
		VS	VS	()
		BISHNUPADA SETHI, I.A.S.		//
76	CONTC/0007300/2022	BASANT KUMAR PADHI	ADV	//
		VS	VS	()
		BISHNUPADA SETHI, I.A.S.		//
77	CONTC/0007301/2022	LIPIKA DAS	ADV.	//
		VS	VS	()
		BISHNUPADA SETHI, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.		//
78	CONTC/0007302/2022	SITA PRASAD SAHOO	ADV	//
		VS	VS	()
		BISHNUPADA SETHI, I.A.S.		//
79	CONTC/0007303/2022	RABINDRA NATH SHARMA	ADV.	//
		VS	VS	()
		NAVA PRASAD NAYAK, OAS I (JB)		//

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80	CONTC/0007304/2022	M/S ORIENTAL ZIRCONIA, BBSR VS D.SINGH,CYHAIRMAN CUM M.D., IREL	ADV. VS	// 0 //
81	CONTC/0007305/2022	HIMADRI KUMAR SAHU VS GAJANAN S.KALE,CEO	ADV. VS	// 0 //
82	CONTC/0007306/2022	ASHA MADHURI KISPOTTA VS JYOTSNARANI SAHOO, OAS	ADV. VS	// 0 //
83	CONTC/0007307/2022	SASMITA PANDA VS DATTATRAYA BHAUSAHEB SHINDE, I.A.S.	SATYABRATA SENAPATI VS	// 0 //
84	CONTC/0007308/2022	BIPRA CHARAN SAHU VS RAJ KISHORE PATTNAIK,TAHASILDAR, KHALIKOTE	ADV. VS	// 0 //
85	CONTC/0007309/2022	RAMA CHANDRA NAYAK VS ANU GARG	ADV. VS	// 0 //
86	CONTC/0007310/2022	DINABANDHU SATPATHY VS PRAFULLA KUMAR SWAIN, REGR. OF SOCIETIES CUM ADM, BBSR.	ADV. VS	// 0 //
87	CONTC/0007311/2022	LAMBODAR MISHRA VS G. MATHIVATHANAN, IAS	ADV, VS	// 0 //
88	CONTC/0007312/2022	SWARNA PATTANAİK VS PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA, BBSR.	ADV. VS	// 0 //
89	CONTC/0007313/2022	PURUSOTTAM TARAI VS AMRIT RUTURAJ, I.A.S.	ADV. VS	// 0 //
90	CONTC/0007314/2022	NILACHAL PUJAHARI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
91	CONTC/0007315/2022	KISHORE CHANDRA BEHERA	ADV	//

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		VS	VS	0
		PRATEEK SINGH, I.P.S.		//
92	CONTC/0007316/2022	K.JAGANNATH DAS	ADV	//
		VS	VS	0
		A.J.JANARTHANAN, HEADS ORISSA SANDS COMPLEX, INDIAN RARE EARTHS LTD.		//
93	CONTC/0007317/2022	ABHIMANYU BAGH	ADV	//
		VS	VS	0
		BIBEKANANDA SHARMA, SUPDT. OF POLICE, RAYAGADA		//
94	CONTC/0007318/2022	DEBAKI NAIK	ADV	//
		VS	VS	0
		BIBEKANANDA SHARMA, SUPDT. OF POLICE, RAYAGADA		//
95	CONTC/0007319/2022	KARTIKA KUMAR RAITA	DURGESH NARAYAN RATH	//
		VS	VS	0
		BISHNUPADA SETHY		//
96	CONTC/0007320/2022	KALINGA KESHARI PADHI	ADV	//
		VS	VS	0
		SATYAJIT ROUT, B.D.O., BASUDEBPUR		//
97	CONTC/0007321/2022	BIPIN BIHARI JENA	ADV	//
		VS	VS	0
		SATYAJIT ROUT, B.D.O., BASUDEBPUR		//
98	CONTC/0007322/2022	RAMESH CHANDRA SINGH	ADV	//
		VS	VS	0
		SATYABRATA SAHU,COMMNR. CUM SECY., R AND D.M DEPT.		//
99	CONTC/0007323/2022	DEBARAJ SARANGI	ADV	//
		VS	VS	0
		SATYABRATA SAHU,COMMNR. CUM SECY., R AND D.M DEPT.		//
100	CONTC/0007324/2022	BIJAYA KUMAR SATPATHY	ADV	//
		VS	VS	0
		SATYABRATA SAHU,COMMNR. CUM SECY., R AND D.M DEPT.		//
101	CONTC/0007325/2022	LAXMI NARAYAN SAMANTRAY	ADV	//
		VS	VS	0
		SATYABRATA SAHU,COMMNR. CUM SECY., R AND D.M DEPT.		//
102	CONTC/0007326/2022	BINAY KU ROUT	ADV	//
		VS	VS	0

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103	CONTC/0007327/2022	SATYABRATA SAHU,COMMNR. CUM SECY., R AND D.M DEPT. BIDYADHAR MALLICK VS	ADV VS	// // 0
104	CONTC/0007328/2022	SATYABRATA SAHU,COMMNR. CUM SECY., R AND D.M DEPT. RAJ KISHOR PARIDA VS	ADV VS	// // 0
105	CONTC/0007329/2022	SATYABRATA SAHU, COMMNR. CUM SECY.,R AND D.M DEPT. BIPRA CHARAN NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
106	CONTC/0007330/2022	BISHNUPADA SETHY, IAS SASHIBHUSAN PRADHAN VS	ADV VS	// // 0
107	CONTC/0007331/2022	ANU GARG, I.A.S. TRILOCHAN GARANAYAK VS	ADV VS	// // 0
108	CONTC/0007332/2022	ANU GARG, I.A.S. DIBAKAR NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
109	CONTC/0007333/2022	BISHSNUPAD SETHY, IAS SARAT CHANDRA GARNAYAK VS	ADV VS	// // 0
110	CONTC/0007334/2022	ANU GARG, I.A.S. HEMANTA KUMAR KHADIRATNA VS	ADV. VS	// // 0
111	CONTC/0007335/2022	ANU GARG,IAS NIHAR RANJAN ROURAY VS	BIKRAM KESHARI RAJ VS	// // 0
112	CONTC/0007336/2022	SUSHANTA KUMAR MOHANTY, IAS GHANASHYAM DEHURY VS	ADV VS	// // 0
113	CONTR/0000077/2022	ANU GARG, I.A.S. SAROJ KUMAR BEHERA VS BRIJESH KUMAR RAI, I.P.S.	ADV. VS	// //0 0 //

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114	CRLA/0001096/2022	HIMANCHAL SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH SADAR /142 /2014 () //
115	CRLA/0001097/2022	DAUD JENA VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	KORAPUT VIGILANCE /1 /2014 () //
116	CRLMA/0000349/2022	SUSHAMA PRADHAN VS STATE OF ODISHA (VIG.)	ADV. VS	SAMBALPUR VIGILANCE /75 /2018 () //
117	CRLMA/0000350/2022	MANOJ BEHERA VS STATE OF ODISHA	ADV. VS	MOHANA /47 /2014 () //
118	CRLMA/0000351/2022	BIPRA CH.MAHAPATRO VS STATE OF ODISHA	ADV. VS	/ /0 () //
119	CRLMA/0000352/2022	RUSHU BENIA VS STATE OF ODISHA	ADV. VS	/ /0 () //
120	CRLMC/0003773/2022	ANANDA CHANDRA DASH VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BARAMBA /7 /2017 () //
121	CRLMC/0003774/2022	ANANDA CHANDRA DASH VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BARAMBA /265 /2019 () //
122	CRLMC/0003775/2022	RAJU HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	TENTULIKHUNTI /109 /2020 () //
123	CRLMC/0003776/2022	BABULA BAGH VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	NABARANGAPUR TOWN /35 /2018 () //
124	CRLMC/0003777/2022	KUNI BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /146 /2015 () //
125	CRLMC/0003778/2022	SMV BEVERAGES PVT.LTD.	SANTOSH KUMAR MISHRA	/ /0

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		VS	VS	()
		UNION OF INDIA		//
126	CRLMC/0003779/2022	LAXMIPRIYA MOHANTY	SARADA PRASAD DASH	KAKATAPUR /39 /2018
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0003780/2022	CHAKRADHAR SAHU	PARTHA SARATHI NAYAK	PARJANG /91 /2008
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0003781/2022	JALIA@JALADHAR SWAIN	PARTHA SARATHI NAYAK	BALIMI /134 /2008
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0003782/2022	NITIN KISHORE REDDY	U.C.MISHRA	/ /0
		VS	VS	()
		DINABANDHU MAHAKUD		//
130	CRLMC/0003783/2022	JAJATI SIVASHAKTI BARDHAN	SANATAN DAS	BHUBAN /428 /2022
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0003784/2022	BIJAYA KUMAR MISHRA	JUGALA KISHORE PANDA	SALIPUR /62 /2021
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0003785/2022	SOUMYARANJAN JENA@TAPUA	JYOTIRMAY GUPTA	BADACHANA /182 /2015
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0003786/2022	KALIPADA RAJABANSHI	DEBARAJ MOHANTY	MAHILA PS SAMBALPUR /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0003787/2022	SURESH MAHAKUD	BHABANI SHANKAR DASPARIDA	/68 /2021
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0003788/2022	KAMAL KUMAR DASH	CHITTARANJAN SWAIN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0003789/2022	ASUTOSH PRADHAN	RAJALAXMI BISWAL	BIKRAMPUR FCI /290 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0003790/2022	STATE OF ODISHA SAMANTA SEKHAR MAHANTA VS	PRIYA RANJAN SINGH VS	// TURUMUNGA /150 /2022 ()
138	CRLMC/0003791/2022	STATE OF ODISHA BHAGIRATHI JENA VS	MANAS CHAND VS	// NANDIPADA /88 /2021 ()
139	CRLMC/0003792/2022	STATE OF ODISHA BRAJA KISHORE SAHOO VS	SURYAKANTA DASH VS	// PATTAMUNDAI /3 /2020 ()
140	CRLMC/0003793/2022	STATE OF ODISHA PANKAJ RAJ MINZ VS	PRAVASH CH. JENA VS	// BHUBANESWAR VIGILANCE /12 /2021 ()
141	CRLMC/0003794/2022	STATE OF ODISHA(VIG.) SANJIB KUMAR PUTHAL VS	PRAVASH CHANDRA JENA VS	// KHUNTA /19 /2015 ()
142	CRLMC/0003795/2022	STATE OF ODISHA BHARAT CHANDRA KAMILA VS	SUSANTA KUMAR LENKA VS	// / /0 ()
143	CRLMP/0002457/2022	STATE OF ODISHA KALPANA DAS VS SUPERINTENDENT OF POLICE,JAJPUR	PRASANTA KUMAR MOHANTY -2 VS	// / /0 ()
144	CRLMP/0002458/2022	STATE OF ODISHA SANGITA SAHOO VS	RABINDRANATH PRUSTY VS	// / /0 ()
145	CRLMP/0002459/2022	STATE OF ODISHA KANGALI CHARAN SAMAL VS	ASHOK KUMAR SAHOO VS	// / /0 ()
146	CRLMP/0002460/2022	STATE OF ODISHA MANJU SURANA VS	BHABANI SHANKAR DASPARIDA VS	// / /0 ()
147	CRLMP/0002461/2022	STATE OF ODISHA SHAHINA MOID VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// / /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0002462/2022	S.KAMARAJU REDDY VS STATE OF ODISHA	GOUTAM KUMAR ROUTRAY VS	//0 () //
149	CRLMP/0002463/2022	D.CHAKRAPANI PATRA VS STATE OF ODISHA	GOUTAM KUMAR ROUTRAY VS	//0 () //
150	CRLMP/0002464/2022	LABANYABATI SAHU VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	//0 () //
151	CRLMP/0002465/2022	MANIKA SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //
152	CRLMP/0002466/2022	BABAJI CHARAN SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	//0 () //
153	CRLMP/0002467/2022	JHUNU MISHRA VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	//0 () //
154	CRLMP/0002468/2022	LITU NAYAK @ JYOTI NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //
155	CRLMP/0002469/2022	LANDA PRADHAN VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	//0 () //
156	CRLREV/0000575/2022	LAXMIDHAR BARDHAN VS CHITTARANJAN JENA	AMITAV TRIPATHY VS	//0 DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh) CRA/0000009/2022
157	CRLREV/0000576/2022	SUSHREE SMITA PARIDA @ DAS VS SANJAY PARIDA	GIRIJA SANKAR MOHANTY VS	//0 () //
158	CRP/0000030/2022	DEBENDRA SAMAL VS MATHURI SAMAL @ DAS	AMIT KUMAR DAS VS	// () //
159	MATA/0000259/2022	LATA MALLIK	SHASHI BHUSAN JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	RPFAM/0000330/2022	SUBASH CHANDRA MALLIK RABI NARAYAN SAHOO	PRADEEP KUMAR MOHANTY	//
		VS	VS	0
161	RPFAM/0000331/2022	KALYANI SAHOO SUBRAT PRADHAN	KURESH PRASAD DASH	//
		VS	VS	0
162	RPFAM/0000332/2022	MAYURU JAGAT PRAFULLA KUMAR JENA	ASHOK KUMAR BEHERA	//
		VS	VS	0
163	RPFAM/0000333/2022	SAROJINI JENA SURYANARAYAN TRIPATHY	SUNIL KUMAR PANDA	//
		VS	VS	0
164	RSA/0000334/2022	MINATI DIGAL PRAHALLAD SAHOO	BIKRAM RATH	//
		VS	VS	0
165	RSA/0000335/2022	JANARDAN SAHOO RAJENDRA PRASAD SAHOO	BIBEKANANEDA BHUYAN	//
		VS	VS	0
166	RVWPET/0000335/2022	BRAHMANA BASTIA MOHAMMAD GAFFAR KHAN	ADV.	//
		VS	VS	0
167	RVWPET/0000336/2022	TOMALO SAHU MOHAMMAD GAFFAR KHAN	ADV.	//
		VS	VS	0
168	RVWPET/0000337/2022	LAXMI KUMARI PANDA MOHAMMAD GAFFAR KHAN	ADV.	//
		VS	VS	0
169	RVWPET/0000338/2022	SUKANTI KUMARI GOUDO MOHAMMAD GAFFAR KHAN	ADV.	//
		VS	VS	0
170	RVWPET/0000339/2022	NIMAGADA SRINIVAS RAO MOHAMMAD GAFFAR KHAN	ADV.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	RVWPET/0000340/2022	BALMIKI PANIGRAHI MOHAMMAD GAFFAR KHAN VS	ADV. VS	// // 0
172	RVWPET/0000341/2022	JHORI SAHUANI MOHAMMAD GAFFAR KHAN VS	ADV. VS	// // 0
173	RVWPET/0000342/2022	SHAMEEM MOHAMMAD GAFFAR KHAN VS	ADV. VS	// // 0
174	RVWPET/0000343/2022	SHAMA PURVEEN MOHAMMAD GAFFAR KHAN VS	ADV. VS	// // 0
175	RVWPET/0000344/2022	JOTSHNA PADHI MOHAMMAD GAFFAR KHAN VS	adv. VS	// // 0
176	RVWPET/0000345/2022	NARAYANA PONDA MOHAMMAD GAFFAR KHAN VS	ADV VS	// // 0
177	RVWPET/0000346/2022	ARUN KUMAR DAS MOHAMMAD GAFFAR KHAN VS	ADV VS	// // 0
178	RVWPET/0000347/2022	SOILABALA MOHAPATRA MOHAMMAD GAFFAR KHAN VS	ADV VS	// // 0
179	RVWPET/0000348/2022	SHANAZ PARVEEN MOHAMMAD GAFFAR KHAN VS	ADV VS	// // 0
180	RVWPET/0000349/2022	MONGULU GOUDO MOHAMMAD GAFFAR KHAN VS	ADV VS	// // 0
181	RVWPET/0000350/2022	SHAMEENA NAAZ MOHAMMAD GAFFAR KHAN VS	ADV VS	// // 0
		SISIR KUMAR GANTAYAT		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	RVWPET/0000351/2022	MOHAMMAD GAFFAR KHAN VS KANDIPUDI MANMADARAO	ADV VS	// 0 //
183	RVWPET/0000352/2022	MOHAMMAD GAFFAR KHAN VS AZEEZ BHAI	ADV VS	// 0 //
184	RVWPET/0000353/2022	MOHAMMAD GAFFAR KHAN VS VINJARAPU SAKUNTALAMA	ADV VS	// 0 //
185	RVWPET/0000354/2022	MOHAMMAD GAFFAR KHAN VS MD.MOULIM	ADV VS	// 0 //
186	RVWPET/0000355/2022	MOHAMMAD GAFFAR KHAN VS MD.MOULIM	ADV VS	// 0 //
187	RVWPET/0000356/2022	TRIDENT GALAXY RESIDENT WELFARE ASSOCIATION VS STATE OF ODISHA	ADV VS	// 0 //
188	TRP(C)/0000466/2022	KANCHANABALA SAHOO VS LAXMIDHAR SAHOO	TAPAN KUMAR SWAIN VS	// 0 //
189	TRP(C)/0000467/2022	LILI NAIK VS JITU NAIK	AJIT KUMAR PANDA VS	// 0 //
190	TRPCRL/0000113/2022	SUVENDU KUMAR MALLIK VS DEBAJYOTI MALLIK	DEBASISH SAMAL VS	BARI /157 /2022 0 //
191	WA/0001636/2022	SECY., WATER RESOURCES DEPT. VS GADADHAR NAYAK	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
192	WA/0001637/2022	SANKAR PRASAD SAHOO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
193	WA/0001638/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WA/0001639/2022	KRUTIVAS PRADHAN BARUN SEN KHARA	SUSANTA KUMAR BARAL	//
		VS	VS	0
195	WP(C)/0032610/2022	STATE OF ODISHA PRAVAT RANJAN MOHANTY	AMITAV DAS	//
		VS	VS	0
196	WP(C)/0032611/2022	UTKAL UNIVERSITY OF CULTURE, BBSR INDIRA GANDHI INSTITUTE OF PHARMACEUTICAL SCIENCE, BBSR	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
197	WP(C)/0032612/2022	STATE OF ODISHA SIMANCHAL DAS	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
198	WP(C)/0032613/2022	STATE OF ODISHA SUCHANDRA MAL BISOYI	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
199	WP(C)/0032614/2022	STATE OF ODISHA SRIDHAR ROUT	SAMBIT RATH	//
		VS	VS	0
200	WP(C)/0032615/2022	STATE OF ODISHA SAGAR RANJAN PANDA	DILLIP KUMAR SAHU	//
		VS	VS	0
201	WP(C)/0032616/2022	STATE OF ODISHA MAHENDRA KUMAR BEHERA	BIGYAN KUMAR SHARMA	//
		VS	VS	0
202	WP(C)/0032617/2022	STATE OF ODISHA SANGHAMITRA JENA	SUBASH CHANDRA ROURTRAY	//
		VS	VS	0
203	WP(C)/0032618/2022	COMMNR. CUM SECY., S AND ME, BBSR PRABIR KUMAR DAS		//
		VS	VS	0
204	WP(C)/0032619/2022	STATE OF ODISHA NAND KISHOR MISHRA	BIBEKANANDA BHUYAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0032620/2022	STATE OF ODISHA RADHANATH MAHAPATRA VS	DURGA PRASAD S.MALLICK VS	// // ()
206	WP(C)/0032621/2022	STATE OF ODISHA NAND KISHOR MISHRA VS	BIBEKANANDA BHUYAN VS	// // ()
207	WP(C)/0032622/2022	STATE OF ODISHA DHANESWAR PANDA VS	MANAS PATI VS	// // ()
208	WP(C)/0032623/2022	STATE OF ORISSA NAND KISHOR MISHRA VS	BIBEKANANDA BHUYAN VS	// // ()
209	WP(C)/0032624/2022	STATE OF ODISHA MANAS RANJAN MIRKAP VS	BRAJA MOHAN SARANGI VS	// // ()
210	WP(C)/0032625/2022	STATE OF ODISHA SARAT CHANDRA MAHALI VS	BRAJA MOHAN SARANGI VS	// // ()
211	WP(C)/0032626/2022	STATE OF ODISHA NAND KISHOR MISHRA VS	BIBEKANANDA BHUYAN VS	// // ()
212	WP(C)/0032627/2022	STATE OF ODISHA CHINMAYA PATI VS	BRAJA MOHAN SARANGI VS	// // ()
213	WP(C)/0032628/2022	R.T.O.,SUNDARGARH CHINMAYA PATI VS	BRAJA MOHAN SARANGI VS	// // ()
214	WP(C)/0032629/2022	R.T.O.,SUNDARGARH SABITA DASH VS	BRAJA MOHAN SARANGI VS	// // ()
215	WP(C)/0032630/2022	R.T.O.,BBSR BASANTI MOHANTY VS	BRAJA MOHAN SARANGI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0032631/2022	CHANDRAKANTA SABAT VS	VS	// 0
217	WP(C)/0032632/2022	BHUPENDRA NATH SAHU SUBHRANSU SAMAL VS	BRAJA MOHAN SARANGI VS	// 0
218	WP(C)/0032633/2022	R.T.O.,CUTTACK MANOJ KUMAR SAHOO VS	B.S.PANIGRAHI VS	// 0
219	WP(C)/0032634/2022	RUBINA SAHOO AKSHYA KUMAR MOHANTY VS	BRAJA MOHAN SARANGI VS	// 0
220	WP(C)/0032635/2022	STATE OF ODISHA NILESH BRAHMACHARI VS	BRAJA MOHAN SARANGI VS	// 0
221	WP(C)/0032636/2022	R.T.O.,NABARANGPUR SAMIR RANJAN NAYAK VS	BRAJA MOHAN SARANGI VS	// 0
222	WP(C)/0032637/2022	R.T.O.,JAGATSINGHPUR BIKRAM BARIK VS	BRAJA MOHAN SARANGI VS	// 0
223	WP(C)/0032638/2022	R.T.O.,CUTTACK UMAKANTA SA VS	SUBHRANSU BHUSAN MOHANTY VS	// 0
224	WP(C)/0032639/2022	STATE OF ODISHA SANJAY KUMAR BHANJA VS	BRAJA MOHAN SARANGI VS	// 0
225	WP(C)/0032640/2022	R.T.O,KEONJHAR MOHAMMAD IMITIYAZ KHAN VS	BRAJA MOHAN SARANGI VS	// 0
226	WP(C)/0032641/2022	R.T.O.,JHARSUGUDA SHRABANA KUMAR SAHU VS	SUBHRANSU BHUSAN MOHANTY VS	// 0
227	WP(C)/0032642/2022	STATE OF ODISHA SABITA PANDA	BRAJA MOHAN SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0032643/2022	R.T.O.,SAMBALPUR PRASAN KUMAR SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
229	WP(C)/0032644/2022	R.T.O.,KEONJHAR LAMBODAR DEEP	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
230	WP(C)/0032645/2022	STATE OF ODISHA SK. AZHARUDDIN	BRAJA MOHAN SARANGI	//
		VS	VS	0
231	WP(C)/0032646/2022	REGIONAL MANAGER, RBI, BBSR NABIN KUMAR BISWAL	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
232	WP(C)/0032647/2022	STATE OF ODISHA DILLIP KUMAR MAJHI	BRAJA MOHAN SARANGI	//
		VS	VS	0
233	WP(C)/0032648/2022	REGIONAL MANAGER, RBI, BBSR ANURI SAHU	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
234	WP(C)/0032649/2022	STATE OF ODISHA NABA KISHORE MAJHI	MANAS PATI	//
		VS	VS	0
235	WP(C)/0032650/2022	STATE OF ORISSA DEEPAK KUMAR DHRUA	MANAS PATI	//
		VS	VS	0
236	WP(C)/0032651/2022	STATE OF ORISSA LINGARAJ PADHAN	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
237	WP(C)/0032652/2022	STATE OF ODISHA DURGA PRASAD PANI	MANAS PATI	//
		VS	VS	0
238	WP(C)/0032653/2022	STATE OF ORISSA BIRA KISHORE TIRKEY	MANAS PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0032654/2022	STATE OF ORISSA GOURA CHANDRA SAHU VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
240	WP(C)/0032655/2022	STATE OF ODISHA GOLAK BIHARI SAHANI VS	ACHYUTANANDA PATNAIK VS	// // ()
241	WP(C)/0032656/2022	STATE OF ODISHA DAKA HESSA VS	MANAS PATI VS	// // ()
242	WP(C)/0032657/2022	STATE OF ORISSA AJAY KUMAR GIRI VS	MANAS PATI VS	// // ()
243	WP(C)/0032658/2022	STATE OF ORISSA DHRUBA CHARAN JENA VS	MANAS PATI VS	// // ()
244	WP(C)/0032659/2022	STATE OF ORISSA DURYODHAN BEHERA VS	MANAS PATI VS	// // ()
245	WP(C)/0032660/2022	STATE OF ORISSA LAKSHMAN KUMAR BARIK VS	MANAS PATI VS	// // ()
246	WP(C)/0032661/2022	STATE OF ORISSA CHUDAMANI BISWAL VS	MANAS PATI VS	// // ()
247	WP(C)/0032662/2022	STATE OF ORISSA MANGAL SINGH BADRA VS	AMITAV DAS VS	// // ()
248	WP(C)/0032663/2022	COLLECTOR CUM DM, DEOGARH SAMIR KUMAR MISHRA VS	MANAS PATI VS	// // ()
249	WP(C)/0032664/2022	STATE OF ORISSA PADMINI BAGH VS	AMITAV DAS VS	// // ()
		COLLECTOR CUM DM, DEOGARH		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0032665/2022	DHARMU MOHANTA VS COLLECTOR CUM DM, DEOGARH	AMITAV DAS VS	// 0 //
251	WP(C)/0032666/2022	KISHORE KISHAN VS COLLECTOR CUM DM, DEOGARH	AMITAV DAS VS	// 0 //
252	WP(C)/0032667/2022	BEGUN PALIA VS COLLECTOR CUM DM, DEOGARH	AMITAV DAS VS	// 0 //
253	WP(C)/0032668/2022	LAXMIPRIYA KANUNGO VS STATE OF ODISHA	PRASANNA KUMAR NAYAK 1 VS	// 0 //
254	WP(C)/0032669/2022	ROSALEEN MOHARANA @ ROJALIN MAHARANA VS BHANUMATI DEI	AMITAV TRIPATHY VS	// 0 //
255	WP(C)/0032670/2022	SAHEB BAIPAI VS COLLECTOR CUM DM, DEOGARH	AMITAV DAS VS	// 0 //
256	WP(C)/0032671/2022	KHAGESWAR MAJHI VS GOVT. OF INDIA	AMIYA KUMAR TARAI VS	// 0 //
257	WP(C)/0032672/2022	JAYADEBA MOHANTA VS COLLECTOR CUM DM, DEOGARH	AMITAV DAS VS	// 0 //
258	WP(C)/0032673/2022	RAMA KUMAR BHUMIA VS GOVT. OF INDIA	AMIYA KUMAR TARAI VS	// 0 //
259	WP(C)/0032674/2022	JURENDRA JAMUDA VS COLLECTOR CUM DM, DEOGARH	AMITAV DAS VS	// 0 //
260	WP(C)/0032675/2022	MITU PRADHAN VS THE COLLECTOR, ANGUL	BHARAT BHUSAN ROURTRAY VS	// 0 //
261	WP(C)/0032676/2022	ANAM KUMBHAR	AMITAV DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0032677/2022	COLLECTOR CUM DM, DEOGARH PRADEEP KUMAR JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
263	WP(C)/0032678/2022	THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, ODISHA RAUT JARIKA	AMITAV DAS	//
		VS	VS	0
264	WP(C)/0032679/2022	COLLECTOR CUM DM, DEOGARH LOWER INDRA BISTHAPITA SAHAYATA SAMITI, KALAMADHAR PRADHAN	BIDMAADHAR PRADHAN	//
		VS	VS	0
265	WP(C)/0032680/2022	STATE OF ODISHA SUMANTA KUMAR SAHU	ASIS KUMAR MAHANA	//
		VS	VS	0
266	WP(C)/0032681/2022	STATE OF ODISHA PABITRA JARIKA	AMITAV DAS	//
		VS	VS	0
267	WP(C)/0032682/2022	COLLECTOR CUM DM, DEOGARH SURESH BIRUA	AMITAV DAS	//
		VS	VS	0
268	WP(C)/0032683/2022	COLLECTOR DM, DEOGARH SADHUCHARAN BANKIRA	AMITAV DAS	//
		VS	VS	0
269	WP(C)/0032684/2022	COLLECTOR CUM DM, DEOGARH ASHOK RANJAN PRADHAN	BHARAT BHUSAN ROUSTRAY	//
		VS	VS	0
270	WP(C)/0032685/2022	THE COLLECTOR, ANGUL DHANESWAR GAGARAI	AMITAV DAS	//
		VS	VS	0
271	WP(C)/0032686/2022	COLLECTOR CUM DM, DEOGARH BENUDHAR MALLIK	LAMBODAR PRADHAN	//
		VS	VS	0
272	WP(C)/0032687/2022	STATE OF ODISHA SURENDRANATH SAHOO	RABINDRANATH PRUSTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0032688/2022	STATE OF ODISHA JAYPAL BIRUA VS	AMITAV DAS VS	// // ()
274	WP(C)/0032689/2022	COLLECTOR CUM DM, DEOGARH NIRUPAMA DAS @ NILUPAMA VS	SUBHENDU KUMAR NAYAK VS	// // ()
275	WP(C)/0032690/2022	THE ADDL. COMMNR.,SETTLEMENT AND CONSOLIDATION, ODISHA LIPTI BHARATI JENA VS	TAPAN KUMAR SWAIN VS	// // ()
276	WP(C)/0032691/2022	STATE OF ODISHA GANDHARB SWAIN VS	ABHIRAM SWAIN VS	// // ()
277	WP(C)/0032692/2022	STATE OF ODISHA GANDHARBA SWAIN VS	ABHIRAM SWAIN VS	// // ()
278	WP(C)/0032693/2022	STATE OF ODISHA AJITAV NAYAK VS	SARADA PRASAD DASH VS	// // ()
279	WP(C)/0032694/2022	LIPIKA NAYAK ROSHAN KUMAR PATEL VS	SAROJ KUMAR DASH VS	// // ()
280	WP(C)/0032695/2022	REGISTRAR (ADMINISTRATION) HIGH COURT OF ORISSA, CUTTACK M/S. SRI KRISHNA CHANDAN INFRASTRUCTURES, BBSR VS	SARADA P. SARANGI VS	// // ()
281	WP(C)/0032696/2022	STATE OF ODISHA DAMODAR JENA VS	PRASANTA KUMAR SATAPATHY VS	// // ()
282	WP(C)/0032697/2022	STATE OF ODISHA SULLAVA CHANDRA PATRA VS	SWAPNIL ROY VS	// // ()
283	WP(C)/0032698/2022	STATE OF ODISHA SK. NASIM VS	SUBASH CH PANI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0032699/2022	ARUNA KUMAR ACHARYA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
285	WP(C)/0032700/2022	NASIM MAHAMMAD VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
286	WP(C)/0032701/2022	ALLAUDIN @ SK. ALLABUDIN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
287	WP(C)/0032702/2022	MANOJA KUMAR ROUT VS STATE OF ODISHA	P.K.ROUT VS	// 0 //
288	WP(C)/0032703/2022	BISHNU CHARAN SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
289	WP(C)/0032704/2022	KAMAL KANTA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
290	WP(C)/0032705/2022	SASMITA MOHARANA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
291	WP(C)/0032706/2022	SHYAM SUNDAR SAHU VS STATE BANK OF INDIA, KAUSALYAGANGA BRANCH, PURI	BHABANI SANKAR DAS VS	// 0 //
292	WP(C)/0032707/2022	RATNAKAR GIRI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
293	WP(C)/0032708/2022	SK ALIMUDDIN VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
294	WP(C)/0032709/2022	MANOJ KUMAR JENA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
295	WP(C)/0032710/2022	AKHILENDRA MOHANTY	KUNAL KUMAR SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0032711/2022	GOURANGA CHARAN JENA	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0032712/2022	M/S SARADA PRASAN SAHOO	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		THE GROUP GENERAL MANAGER CIVIL, BBSR		//
298	WP(C)/0032713/2022	BIDYUT PRAVA DAS	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0032714/2022	BARUN KUMAR SETH	S.P.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0032715/2022	MANAS KUMAR MALLICK	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0032716/2022	ARJOON SAHOO	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE STATE OF ODISHA		//
302	WP(C)/0032717/2022	RATNAKAR DHANGADA MAJHI	ALOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0032718/2022	DANU KUMAR TANDY	PRABHAT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0032719/2022	JHUNU ADHIKARI	RANJAN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0032720/2022	M/S VEDANTA LTD., MUMBAI	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		THE ADDL. COMMNR. OFFICE OF COMMNR. OF GST, BBSR		//
306	WP(C)/0032721/2022	SURAJA KUMAR NAYAK	GOPINATH MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0032722/2022	STATE OF ODISHA SANATAN SAHU VS	SARTHAK PRADHAN VS	// // ()
308	WP(C)/0032723/2022	TRANSPORT COMMISSIONER CUM CHAIRMAN, STA, CUTTACK M/S. ARYAN INFRAPROJECTS LTD.,BBSR VS	CHITRASEN PARIDA VS	// // ()
309	WP(C)/0032724/2022	PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR I ANIMA SAMANTARAY VS	JYOTI PATNAIK VS	// // ()
310	WP(C)/0032725/2022	PANKAJINI BALABANTARAY BANABIHARI KHILLAR VS	KAPILA CHARAN NAYAK VS	// // ()
311	WP(C)/0032726/2022	STATE OF ODISHA NRUSINGHA CHARAN PANDA VS	SOUMYA DEV RAY VS	// // ()
312	WP(C)/0032727/2022	STATE OF ODISHA BANABIHARI KHILAR VS	KAPILA CHARAN NAYAK VS	// // ()
313	WP(C)/0032728/2022	STATE OF ODISHA BANABIHARI KHILAR VS	KAPILA CHARAN NAYAK VS	// // ()
314	WP(C)/0032729/2022	STATE OF ODISHA DEBIPRIYA DASH VS	NARENDRA KUMAR SAHOO VS	// // ()
315	WP(C)/0032730/2022	THE AO, CANARA BANK, BBSR CEO IN-CHARGE, THE URBAN CO-OP. BANK LTD.,CUTTACK	UNACK KISHORE MOHANTY VS	// // ()
316	WP(C)/0032731/2022	CONTROLLING AUTHORITY UNDER P.G. ACT-CUM-DY. LABOUR COMMNR.,CUTTACK PRAVATI MISHRA VS	SATYA BRATA SATAPATHY VS	// // ()
317	WP(C)/0032732/2022	STATE OF ODISHA SUBASH CHANDRA PANDA VS	SAMBEET PATTANAYAK VS	// // ()
		STATE INFORMATION COMMISSIONER, ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0032733/2022	BALARAM NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
319	WP(C)/0032734/2022	M/S DURGAMATA POULTRY FIRM, KEONJHAR VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
320	WP(C)/0032735/2022	TULABATI DHURUA VS BANSHIDHAR PATTANAIAK	RABI NARAYAN BEHERA VS	// 0 //
321	WP(C)/0032736/2022	VIALE INFRASTRUCTURE AND LOGISTICS PVT. LTD. VS RESERVE BANK OF INDIA, BBSR	TRACESTHIA SAKU VS	// 0 //
322	WP(C)/0032737/2022	RUDRA PRASAD PRADHAN VS STATE OF ODISHA	PRITY SHAW VS	// 0 //
323	WP(C)/0032738/2022	BASANTI SETH VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
324	WP(C)/0032739/2022	RANJAN BEHERA VS UNION OF INDIA, NEW DELHI	DEBARAJ MOHANTY VS	// 0 //
325	WP(C)/0032740/2022	DR.SAMBHU PANIGRAHI VS PRINCIPAL SECY. TO GOVT.,LAW DEPT.,BBSR	GOPAL PRASAD JENA VS	// 0 //
326	WP(C)/0032741/2022	DURYODHAN MOHANTY VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
327	WP(C)/0032742/2022	SOUBHAGYA RANJAN DAS VS CHIEF SECY. TO GOVT.,G.A. DEPT.,BBSR	MAHENDRA KUMAR SAHOO VS	// 0 //
328	WP(C)/0032743/2022	RATNAKAR TRIPATHY VS THE CEO, TPSODL, GANJAM	AMIT PRASAD BOSE VS	// 0 //
329	WP(C)/0032744/2022	MONALISA SAHU	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0032745/2022	MAGUNI CHARANA PRUSTY	MANASI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0032746/2022	SUNIL KUMAR JANA	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0032747/2022	SUBASH CHANDRA PRADHAN	KURESH PRASAD DASH	//
		VS	VS	0
		STATE OF ORISSA		//
333	WP(C)/0032748/2022	SITARAM BAGH	RABI NARAYAN MOHANTY	//
		VS	VS	0
		THE GOVT. OF ODISHA		//
334	WP(C)/0032749/2022	SWARNALATA COLLEGE OF NURSING, PURI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
335	WP(C)/0032750/2022	LAXMAN NAIK	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0032751/2022	LIZA PRADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0032752/2022	ASSOCIATION OF ODISHA GRAMYA BANK OFFICERS	SHYAM CHANDRA MOHANTA	//
		VS	VS	0
		UNION OF INDIA		//
338	WP(C)/0032753/2022	M/S HIND STUDY CENTER, MAYURBHANJA	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0032754/2022	DILIP KUMAR BISWAS	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		AO, BANK OF BARODA, RSAR BRANCH, BBSR		//
340	WP(C)/0032755/2022	BENUDHAR MEHER	LALIT SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0032756/2022	STATE OF ODISHA PABITRA MOHAN RAY VS	JAJATI KESHARI KHUNTIA VS	// // ()
342	WP(C)/0032757/2022	STATE OF ODISHA SALEELO KUMAR SENAPATI VS	ACHYUTANANDA PATTANAIAK VS	// // ()
343	WP(C)/0032758/2022	STATE OF ODISHA ADYASHA SAHOO VS	AMITAV MOHANTY VS	// // ()
344	WP(C)/0032759/2022	STATE OF ODISHA SALEELO KUMAR SENAPATI VS	ACHYUTANANDA PATTANAIAK VS	// // ()
345	WP(C)/0032760/2022	STATE OF ODISHA BAISHAKHI CONSTRUCTION PVT. LTD, MAYURBHANS VS	SUMIR KUMAR MISHRA VS	// // ()
346	WP(C)/0032761/2022	STATE OF ODISHA BARSA RANI DASH VS	MANAS CHAND VS	// // ()
347	WP(C)/0032762/2022	STATE OF ODISHA SALEELO KUMAR SENAPATI VS	ACHYUTANANDA PATTANAIAK VS	// // ()
348	WP(C)/0032763/2022	STATE OF ODISHA AMARNATH GURU VS	AMIT PRASAD BOSE VS	// // ()
349	WP(C)/0032764/2022	MEMBER, BOARD OF REVENUE, ODISHA PANKAJ KUMAR NAYAK VS	LAXMIKANTA MOHANTY VS	// // ()
350	WP(C)/0032765/2022	STATE OF ODISHA SNEHALATA SWAIN VS	SIDHARTH PRASAD DAS VS	// // ()
351	WP(C)/0032766/2022	STATE OF ODISHA CHANDRAKANTI PATEL VS	AMIT PRASAD BOSE VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0032767/2022	GOUTAM MOHAPATRA VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //
353	WP(C)/0032768/2022	SREE METALIKS LTD.,KEONJHAR VS PUNJAB NATIONAL BANK, BBSR	SIDHARTHA RAY VS	// 0 //
354	WP(C)/0032769/2022	DIPANJALI BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
355	WP(C)/0032770/2022	NABAGHANA MANASINGH VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //
356	WP(C)/0032771/2022	SUMITRA ROUT VS STATE GOVT. OF ODISHA	TRILOCHAN RATH VS	// 0 //
357	WP(C)/0032772/2022	AMITARANI BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
358	WP(C)/0032773/2022	PRATAP CHANDRA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0032774/2022	M/S. Z PLUS SURAKHYA SEVA, BBSR VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
360	WP(C)/0032775/2022	DEBASIS MISHRA VS R.T.O., CUTTACK	NIKUNJA KUMAR ROUT VS	// 0 //
361	WP(C)/0032776/2022	SK. MUSAB VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
362	WP(C)/0032777/2022	SHREE ALARNATH DEB BIJE NIJAGAON, ALARPUR VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	// 0 //
363	WP(C)/0032778/2022	BIJAN KUMAR JENA	SAROJ KUMAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	WP(C)/0032779/2022	ARUN MALIK	PRAFULLA KUMAR KAR	//
		VS	VS	()
		STATE OF ODISHA		//
365	WP(C)/0032780/2022	ARUN MALIK	PRAFULLA KUMAR KAR	//
		VS	VS	()
		STATE OF ODISHA		//
366	WP(C)/0032781/2022	ARUN MALIK	PRAFULLA KUMAR KAR	//
		VS	VS	()
		STATE OF ODISHA		//
367	WP(C)/0032782/2022	ARUN MALIK	PRAFULLA KUMAR KAR	//
		VS	VS	()
		STATE OF ODISHA		//
368	WP(C)/0032783/2022	BIJAN KUMAR JENA	SAROJ KUMAR DASH	//
		VS	VS	()
		STATE OF ODISHA		//
369	WP(C)/0032784/2022	M/S Z PLUS SURAKHYA SEVA, BBSR	BISHNU PRASAD PRADHAN	//
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0015520/2022	CHINMAYA SWAIN @ KALIA SWAIN	ARJUNA CHARANA BEHERA	BARGARH /720 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0015521/2022	ABHIJIT NAYAK @ SITU NAYAK	ARJUNA CHARANA BEHERA	BARGARH /720 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0015522/2022	JYOTI RANJAN RANA	LALITENDU BHUYAN	ANANDAPUR /261 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0015523/2022	SURENDRA NATH NAYAK	PRIYA RANJAN SINGH	KANTABANIA PS /56 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0015524/2022	ARTATRANA NAIK	PRADEEP KUMAR PANDA	BANARAPAL /404 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0015525/2022	STATE OF ODISHA SWAGATIKA SAHU VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /471 /2022 ()
376	ABLAPL/0015526/2022	STATE OF ODISHA GOURI NAIK @ NAYAK VS	SRINIBASH SATAPATHY VS	// RAYAGADA TOWN /254 /2021 ()
377	ABLAPL/0015527/2022	STATE OF ODISHA PURNA CHANDRA SAHOO VS	MANORANJAN MISHRA VS	// NAYAPALLI P.S. /712 /2022 ()
378	ABLAPL/0015528/2022	STATE OF ODISHA BASUDEV SAMAL VS	PRATIK NAYAK VS	// BINJHARPUR /646 /2022 ()
379	ABLAPL/0015529/2022	STATE OF ODISHA MADHU @ MADAN MOHAN MALLIK VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /494 /2022 ()
380	ABLAPL/0015530/2022	STATE OF ODISHA SK. SURAJ VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /218 /2022 ()
381	ABLAPL/0015531/2022	STATE OF ODISHA SIBARAM BEHERA VS	NARENDRA KUMAR SAHOO VS	// BADABAZAR /321 /2022 ()
382	ABLAPL/0015532/2022	STATE OF ODISHA BALIA @ BALARAM PRADHAN VS	JAYANTA KUMAR KHANDAYATRAY VS	// JANKIA P.S. /399 /2022 ()
383	ABLAPL/0015533/2022	STATE OF ODISHA SANTOSH PANGI VS	JUGALA KISHORE PANDA VS	// ORKEL /188 /2022 ()
384	ABLAPL/0015534/2022	STATE OF ODISHA PALLA BINAYAKA VS	S.S.RAY 2 VS	// GUNUPUR /202 /2022 ()
385	ABLAPL/0015535/2022	STATE OF ODISHA ASHIK DHARUA @ ASHIS VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// DHARUADIHI /95 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0015536/2022	PRAVAKAR ROUT VS STATE OF ODISHA	KISHORE CHANDRA RAJGURUMOHAPATRA VS	BOLAGARH P.S. /204 /2021 () //
387	ABLAPL/0015537/2022	BIRANCHI KHAMARI VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /58 /2021 () //
388	ABLAPL/0015538/2022	MD. IMRAN VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /268 /2022 () //
389	ABLAPL/0015539/2022	BIKASH CHANDRA BHUJABALA @ BIKASH BHUJABALA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DELANGA /352 /2022 () //
390	ABLAPL/0015540/2022	SHIBARAJ SINGH @ SHIBARATRA SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /241 /2022 () //
391	ABLAPL/0015541/2022	DR. TIRUPATI PANIGRAHI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	MANCHESWAR P.S. /205 /2018 () //
392	ABLAPL/0015542/2022	NIBARAN ROUT VS STATE OF ODISHA	DEEPAK MULIA VS	DHENKANAL SADAR /600 /2022 () //
393	ABLAPL/0015543/2022	CHANDRAKALA DEI VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	BOLAGARH P.S. /300 /2022 () //
394	ABLAPL/0015544/2022	SANAT KUMAR ROUT @ TULU VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	BOLAGARH P.S. /300 /2022 () //
395	ABLAPL/0015545/2022	PRAVAKAR ROUT @ LITU VS STATE OF ODISHA	KISHORE CHANDRA RAJGURUMOHAPATRA VS	BOLAGARH P.S. /300 /2022 () //
396	ABLAPL/0015546/2022	ANIL KUMAR SATPATHY VS STATE OF ODISHA	DEBASISH SAMAL VS	BASTA /310 /2022 () //
397	ABLAPL/0015547/2022	BIJAYA KUMAR SHAW	DEVASHIS PANDA	DHENKANAL SADAR /552 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0015548/2022	RUPESH KUMBHAR	RAMESH CHANDRA MAHARANA	BRAJARAJNAGAR /313 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0015549/2022	RANJAN PATRA	BIKRAM CHANDRA GHADEI	PURI SADAR /209 /2018
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0015550/2022	ALOK @ ALOK KUMAR SAHOO	DILLIP KUMAR DASH	TIRTOL /256 /2016
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0015551/2022	KAIN KUANR	CHITTA RANJAN SAHU	RAIRAKHOL /254 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0015552/2022	SUSHANTA BEHERA	ANJAN KUMAR BISWAL	BAISINGA /382 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0015553/2022	NARAYAN NAYAK	AMLAN SHAKTI PAUL	INFOCITY PS /222 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0015554/2022	ADITYA BEURA	RASHMI RANJAN MISHRA	CUTTACK SADAR /487 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0015555/2022	BADRI NARAYAN DAS	SAMARENDRA BAHADUR	NIALI /408 /2022
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0015556/2022	RAGHUNATH BEHERA	JAYANTA KUMAR MAJHI	PURUNABAZAR /265 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0015557/2022	KALIA BEHERA @ HARIRAM BEHERA	JYOTIRMAYA SAHOO	BALUGAON P.S. /125 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0015558/2022	SANJAY NAIK	PRADEEP KUMAR PANDA	BANTALA /479 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0015559/2022	STATE OF ODISHA BINODINI MUNDA @ URMILA PANDA VS	DINABANDHU NAYAK VS	// JAJPUR TOWN /425 /2019 ()
410	ABLAPL/0015560/2022	STATE OF ODISHA KANHU JENA VS	ASIT KUMAR JENA VS	// KOREI /407 /2022 ()
411	ABLAPL/0015561/2022	STATE OF ODISHA MD. AFRID @ SEKH AFRID VS	SURYAKANTA DWIBEDI VS	// JAGATSINGPUR /727 /2022 ()
412	ABLAPL/0015562/2022	STATE OF ODISHA SANTOSH KUMAR PANDA VS	RASHMI RANJAN MISHRA VS	// CUTTACK SADAR /487 /2022 ()
413	ABLAPL/0015563/2022	STATE OF ODISHA SUKHLAL HEMBROM VS	PRIYA RANJAN SINGH VS	// RUGUDI /76 /2022 ()
414	ABLAPL/0015564/2022	STATE OF ODISHA PATITAPABAN BARIK VS	JAYANTA KUMAR KHANDAYATRAY VS	// JANKIA P.S. /403 /2022 ()
415	ABLAPL/0015565/2022	STATE OF ODISHA NIBASH CHANDRA NAYAK VS	NIRANJAN PANDA VS	// PAHALA /232 /2022 ()
416	ABLAPL/0015566/2022	STATE OF ODISHA AJIT KUMAR PRADHAN VS	SURYA NARAYAN MISHRA VS	// GOP /467 /2022 ()
417	ABLAPL/0015567/2022	STATE OF ODISHA SAMIR KUMAR KHATUA VS	SURYAKANTA DWIBEDI VS	// JAGATSINGPUR /767 /2022 ()
418	ABLAPL/0015568/2022	STATE OF ODISHA PREMANANDA MOHANTY VS	MANAS KUMAR CHAND VS	// BAGHAMARI /181 /2022 ()
419	ABLAPL/0015569/2022	STATE OF ODISHA RAKESH PATSANI @ DAMBARU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// KHURDA MODEL /609 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0015570/2022	DURYODHAN SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /198 /2019 () //
421	ABLAPL/0015571/2022	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	MANGALA BAG /227 /2022 () //
422	ABLAPL/0015572/2022	SK. MUSLIM VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	DHARMASALA /296 /2021 () //
423	ABLAPL/0015573/2022	MAHENDRA JENA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	CHANDANPUR /264 /2022 () //
424	ABLAPL/0015574/2022	SRABAN KUMAR PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //
425	ABLAPL/0015575/2022	LALA RAM SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /227 /2022 () //
426	ABLAPL/0015576/2022	SUMANTA SINGH VS STATE OF ODISHA	SUBAL GARDIA VS	SASON /271 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :30/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	36/2022 CRP/30/2022	DEBENDRA SAMAL-MP	AMIT KUMAR DAS
2	36/2022 CRP/30/2022	DEBENDRA SAMAL-MP	AMIT KUMAR DAS
3	37/2022 CRLMA/352/2022	RUSHU BENIA-MP	ADV.
4	108/2022 TRPCRL/113/2022	SUVENDU KUMAR MALLIK-MP	DEBASISH SAMAL
5	115/2022 JCRLA/124/2018	SHYAMA SUNDAR MUNDA-MP	M/S. CHITTARANJAN SAHU, P.K.MISHRA
6	116/2022 JCRLA/8/2022	DADU@SAMA MUNDA-MP	ADV.
7	253/2022 CMAPL/721/2022	G. MANJU-MP	ADV.
8	254/2022 CMAPL/721/2022	G. MANJU-MP	ADV.
9	255/2022 CMAPL/722/2022	SUJIT KUMAR SINGH-MP	AKSHAYA KUMAR SAHOO
10	256/2022 CMAPL/723/2022	DEEPAK MALLICK-MP	KUNAL KUMAR SWAIN
11	298/2022 MATA/259/2022	LATA MALLIK-MP	SHASHI BHUSAN JENA
12	300/2022 CONTC/7298/2022	VENKTA RAVANA SUBRHAMANU KOMPPELLA-MP	SATRUGHNA DASH (A)
13	301/2022 CONTC/5832/2022	BIPRA RANJAN BEURA-MP	
14	302/2022 CONTC/6009/2022	SUNIL CHANDRA MOHAPATRA-MP	KAMAL RANJAN MOHAPATRA
15	419/2022 RPFAM/312/2022	GOLI SURESH-MP	
16	420/2022 CRLMP/2211/2022	JANAKI SHIALA@JANAKI SHIAL-MP	
17	420/2022 RPFAM/330/2022	RABI NARAYAN SAHOO-MP	PRADEEP KUMAR MOHANTY
18	421/2022 RPFAM/331/2022	SUBRAT PRADHAN-MP	KURESH PRASAD DASH
19	421/2022 CRLMP/2464/2022	LABANYABATI SAHU-MP	SUBHRANSU BHUSAN MOHANTY
20	422/2022 RPFAM/332/2022	PRAFULLA KUMAR JENA-MP	ASHOK KUMAR BEHERA
21	514/2022 TRP(C)/466/2022	KANCHANABALA SAHOO-MP	TAPAN KUMAR SWAIN
22	515/2022 TRP(C)/323/2022	MONSOON MOHAPATRA-MP	JATESWAR NAYAK
23	516/2022 TRP(C)/194/2021	SMT. PRAJYOTI KAR-MP	601
24	517/2022 TRP(C)/328/2022	SAGARIKA RATH-MP	
25	718/2022 FAO/377/2022	D.M,M/S.NEW INDIA ASSURANCE COMPANY LTD.-MP	SUDEEP KUMAR SARANGI
26	803/2022	LAXMIDHAR BARDHAN-MP	AMITAV TRIPATHY

27	CRLREV/575/2022 804/2022	LAXMIDHAR BARDHAN-MP	AMITAV TRIPATHY
28	CRLREV/575/2022 1224/2022	BRAJA KISHORE KAR-MP	M/S.PRAHLAD KAR
29	RSA/329/2006 1225/2022	VICE PRESIDENT,AUTHORISED OFFICER,SOUTHCO UTILITIES,BRADEEPUR-MP	M/S.PRADEEP KUMAR MIOHANTY
30	RSA/380/2018 1226/2022	PRAHALLAD SAHOO-MP	BIKRAM RATH
31	RSA/334/2022 1226/2022	RABINARAYAN BEHERA-MP	
32	WPC(OAC)/3509/2012 1227/2022	BHRAMARA BEHERA-MP	M/S.RAMAKANTA MOHANTY
33	RSA/26/2007 1228/2022	BHRAMARA BEHERA-MP	M/S.RAMAKANTA MOHANTY
34	RSA/26/2007 1229/2022	BHRAMARA BEHERA-MP	M/S.RAMAKANTA MOHANTY
35	RSA/26/2007 1230/2022	BHRAMARA BEHERA-MP	M/S.RAMAKANTA MOHANTY
36	RSA/26/2007 1231/2022	BHRAMARA BEHERA-MP	M/S.RAMAKANTA MOHANTY
37	RSA/26/2007 1232/2022	BHRAMARA BEHERA-MP	M/S.RAMAKANTA MOHANTY
38	RSA/26/2007 1233/2022	BHRAMARA BEHERA-MP	M/S.RAMAKANTA MOHANTY
39	RSA/26/2007 1234/2022	BHRAMARA BEHERA-MP	M/S.RAMAKANTA MOHANTY
40	RSA/26/2007 1235/2022	BHRAMARA BEHERA-MP	M/S.RAMAKANTA MOHANTY
41	RSA/26/2007 1272/2022	SARPA SAHOO-MP	TRILOCHAN NANDA
42	CMP/1216/2022 1273/2022	BASANTI MASANTA-MP	M/S.SUSANTA KUMAR DASH
43	CMP/1369/2017 1274/2022	M/S.DALMIA CEMENT(BHARAT)LTD.-MP	SARADA PRASANNA SARANGI
44	CMP/1217/2022 1275/2022	MANOJ SUNANI @ MANOJ KUMAR SUNANI-MP	TUSAR KUMAR MISHRA
45	CMP/1218/2022 1276/2022	THE LAND ACQUISITION OFFICER(NH) AND COMPETENT AUTHORITY-MP	M/S.HORRIAN-MP MOHANTY
46	CMP/1219/2022 1277/2022	RAMA KRUSHNA DAS MOHAPATRA-MP	TUSAR KUMAR MISHRA
47	CMP/1220/2022 1278/2022	SURENDRA KUMAR TIBAREWALLA-MP	BANSHIDHAR BAUG
48	CMP/1221/2022 1279/2022	BHAJAHARI MOHANTA-MP	BASUDEV PUJARI
49	CMP/1223/2022 1280/2022	BISHNU DAS-MP	SOUMYA MISHRA
50	CMP/1224/2022 1281/2022	BHAJAHARI MOHANTA-MP	BASUDEV PUJARI
51	CMP/1223/2022 1282/2022	PRATIMA SAMANTRAY-MP	BIBHUDHANANDA MUDULI
52	CMP/1226/2022 1283/2022	LAXINDRA MANAHIRA-MP	BIBEKANANDA BHUYAN
53	CMP/1228/2022 1402/2022	BISHNUPRIYA PADHY-MP	BIRANCHI NARAYAN RATH
54	MACA/126/2019 2086/2022	KISHORE PATRA-MP	JAGABANDHU SAHU
55	CRLA/272/2021 2087/2022	LOKESH BHATRA-MP	TAPAN JYOTI PANI
56	CRLA/564/2022 2088/2022	TRINATH PRADHAN-MP	SUSMITA PATTNAIK
57	CRLA/1071/2022 2089/2022	TRINATH PRADHAN-MP	SUSMITA PATTNAIK
	CRLA/1071/2022		

58	2090/2022 CRLA/1071/2022	TRINATH PRADHAN-MP	SUSMITA PATTNAIK
59	2091/2022 CRLA/1096/2022	HIMANCHAL SAHU-MP	JYOTIRMAYA SAHOO
60	2092/2022 CRLA/1096/2022	HIMANCHAL SAHU-MP	JYOTIRMAYA SAHOO
61	2093/2022 CRLA/50/2018	SUJIT KARNA-MP	M/S.AMAR KUMAR MOHANTY
62	2094/2022 CRLA/854/2022	KATHU@CHAKRADHAR MEHER-MP	
63	2095/2022 CRLA/20/2016	MANTOSH MALAKAR-MP	MR.HARAPRASAD RATH MR.SUSANTA KUMAR TRIP.
64	2096/2022 CRLA/1097/2022	DAUD JENA-MP	BHABANI SHANKAR DASPARIDA
65	2097/2022 CRLA/1097/2022	DAUD JENA-MP	BHABANI SHANKAR DASPARIDA
66	2132/2022 BLAPL/10656/2022	SUBALA NAIK-MP	
67	2133/2022 BLAPL/10055/2022	SK. IDU @ SK. IDRIS-MP	PRATIK NAYAK
68	2134/2022 BLAPL/10908/2022	ASHOK SINGH-MP	BABITA SAHU
69	2135/2022 BLAPL/4280/2022	BELIA @ SUSHANT MAJHI-MP	
70	2136/2022 BLAPL/11683/2022	JAIRAM MAJHI-MP	SUJATA JENA
71	2138/2022 BLAPL/12011/2022	MANAS SAHOO-MP	AMLAN SHAKTI PAUL
72	2139/2022 BLAPL/4120/2021	MADHUSUDAN ROUT@MUNA-MP	PRAMOD CHANDRA SEJPADA
73	2490/2022 ABLAPL/5429/2022	PRAMOD KUMAR DALABEHERA-MP	
74	2491/2022 ABLAPL/9922/2022	SAMBHU NATH BAL-MP	
75	2492/2022 ABLAPL/5095/2021	KUSUMA KABI-MP	
76	2493/2022 ABLAPL/13109/2022	SUDARSHAN MOHARANA-MP	
77	2494/2022 ABLAPL/6907/2022	PURNA CHANDRA HOTA @ BULU-MP	AJIT KUMAR PANDA
78	2495/2022 ABLAPL/9091/2022	FAKRUDDIN KHAN-MP	
79	2496/2022 ABLAPL/10094/2022	SUBRATA KUMAR PADHY @ SUBRAT PADHI @ DON-MP	
80	2497/2022 ABLAPL/12254/2022	MANJU NAYAK @ MANJULATA BEHERA-MP	
81	2498/2022 ABLAPL/4858/2021	JAGAN KUMAR NAYAK-MP	
82	2499/2022 ABLAPL/13851/2022	MAHADEV THETHUA-MP	
83	2500/2022 ABLAPL/14109/2022	SIBUNA SAHOO-MP	
84	2501/2022 ABLAPL/14122/2022	NISHIKANT BEHERA @ RAJA BEHERA-MP	
85	2502/2022 ABLAPL/19518/2019	DASHARATHA MISHRA @ DASARATH MISHRA-MP	S.D.DAS
86	2503/2022 ABLAPL/19517/2019	ANIL KUMAR SINGH-MP	S.D.DAS
87	2504/2022 ABLAPL/19516/2019	DASHARATHA MISHRA @ DASARATH MISHRA-MP	S.D.DAS
88	2505/2022 ABLAPL/19433/2019	ANIL KUMAR SINGH-MP	S.D.DAS
89	2506/2022	DASHARATHA MISHRA @ DASARATH MISHRA-MP	S.D.DAS

90	ABLAPL/19519/2019 2507/2022	RASIDA KHATUN-MP	
91	ABLAPL/13327/2022 2508/2022	SK. SOBAN-MP	
92	ABLAPL/13908/2022 2509/2022	KRUTIBASH MAHALA-MP	
93	ABLAPL/4320/2022 2510/2022	GRACE MALLICK-MP	
94	ABLAPL/14582/2022 2924/2022	SARAT KUMAR DEY-MP	R.N.BISWAL
95	CRLMC/2895/2021 2926/2022	SANYASHI SINGH-MP	
96	CRLMC/3129/2022 2927/2022	SMV BEVERAGES PVT.LTD.-MP	SANTOSH KUMAR MISHRA
97	CRLMC/3778/2022 2928/2022	CHAKRADHAR SAHU-MP	PARTHA SARATHI NAYAK
98	CRLMC/3780/2022 2929/2022	NITIN KISHORE REDDY-MP	U.C.MISHRA
99	CRLMC/3782/2022 2930/2022	NAJATI SIVASHAKTI BARDHAN-MP	SANATAN DAS
100	CRLMC/3783/2022 2931/2022	BIJAYA KUMAR MISHRA-MP	JUGALA KISHORE PANDA
101	CRLMC/3784/2022 2932/2022	DASHARATHA MISHRA-MP	S.D.DAS
102	CRLMC/3555/2019 2933/2022	ANIL KUMAR SINGH-MP	S.D.DAS
103	CRLMC/3534/2019 2934/2022	ANIL KUMAR SINGH-MP	S.D.DAS
104	CRLMC/3553/2019 2935/2022	BHOLA NATH SHUKLA@B.N.SUKLA-MP	S.D.DAS
105	CRLMC/3559/2019 2936/2022	ANIL KUMAR SINGH-MP	S.D.DAS
106	CRLMC/3556/2019 2937/2022	BHOLA NATH SHUKLA@B.N.SUKLA-MP	S.D.DAS
107	CRLMC/3558/2019 2938/2022	MANJULA KUMARI DEVI-MP	
108	CRLMC/2636/2022 2939/2022	KALIPADA RAJABANSHI-MP	DEBARAJ MOHANTY
109	CRLMC/3786/2022 2940/2022	UDIT NARAYAN PANDA-MP	SMRUTI RANJAN ROUT
110	CRLMC/3144/2022 2941/2022	SURESH MAHAKUD-MP	BHABANI SHANKAR DASPARIDA
111	CRLMC/3787/2022 2942/2022	KAMAL KUMAR DASH-MP	CHITTARANJAN SWAIN
112	CRLMC/3788/2022 2943/2022	BHAGIRATHI JENA-MP	MANAS CHAND
113	CRLMC/3791/2022 2944/2022	ANIL KUMAR SINGH-MP	S.D.DAS
114	CRLMC/3557/2019 2945/2022	PANKAJ RAJ MINZ-MP	PRAVASH CH. JENA
115	CRLMC/3793/2022 2946/2022	SANJIB KUMAR PUTHAL-MP	PRAVASH CHANDRA JENA
116	CRLMC/3794/2022 3817/2022	SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
117	WA/1636/2022 3818/2022	SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
118	WA/1636/2022 3819/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
119	WA/1638/2022 3820/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
120	WA/1638/2022 3821/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)

121	3822/2022 WA/1638/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
122	3823/2022 WA/1639/2022	BARUN SEN KHARA-MP	SUSANTA KUMAR BARAL
123	16424/2022 WP(C)/26443/2022	M/S.SIMON INDIA LTD.,HARYANA-MP	M/S.KAJAL SAHOO, R.GHOSH, C.DAS
124	16425/2022 WP(C)/19072/2022	KALI PRASAD MISHRA-MP	MANOJ KUMAR MOHANTY
125	16426/2022 WP(C)/32611/2022	INDIRA GANDHI INSTITUTE OF PHARMACEUTICAL SCIENCES, BISHNUR KHUNTIA	
126	16427/2022 WP(C)/32616/2022	MAHENDRA KUMAR BEHERA-MP	BIGYAN KUMAR SHARMA
127	16428/2022 WP(C)/32619/2022	NAND KISHOR MISHRA-MP	BIBEKANANDA BHUYAN
128	16429/2022 WP(C)/32621/2022	NAND KISHOR MISHRA-MP	BIBEKANANDA BHUYAN
129	16430/2022 WP(C)/32622/2022	DHANESWAR PANDA-MP	MANAS PATI
130	16431/2022 WP(C)/32623/2022	NAND KISHOR MISHRA-MP	BIBEKANANDA BHUYAN
131	16432/2022 WP(C)/32626/2022	NAND KISHOR MISHRA-MP	BIBEKANANDA BHUYAN
132	16433/2022 WP(C)/32324/2022	MITHILA BEHERA-MP	MANORANJAN PADHI
133	16434/2022 WP(C)/32638/2022	UMAKANTA SA-MP	SUBHRANSU BHUSAN MOHANTY
134	16435/2022 WP(C)/32641/2022	SHRABANA KUMAR SAHU-MP	SUBHRANSU BHUSAN MOHANTY
135	16436/2022 WP(C)/22210/2022	PURNA CHANDRA SANGRAMSINGH-MP	HEMANTA KUMAR RATSINGH
136	16437/2022 WP(C)/32644/2022	LAMBODAR DEEP-MP	SUBHRANSU BHUSAN MOHANTY
137	16438/2022 WP(C)/32646/2022	NABIN KUMAR BISWAL-MP	SUBHRANSU BHUSAN MOHANTY
138	16439/2022 WP(C)/9797/2019	RABINDRA KUMAR SAHU-MP	M/S.PRAFULLA KUMAR KAR
139	16440/2022 WP(C)/32648/2022	ANURI SAHU-MP	SUBHRANSU BHUSAN MOHANTY
140	16441/2022 WP(C)/31831/2022	LAXMAN NAYAK-MP	SIDHARTHA MISRA
141	16442/2022 WP(C)/32651/2022	LINGARAJ PADHAN-MP	SUBHRANSU BHUSAN MOHANTY
142	16443/2022 WP(C)/32654/2022	GOURA CHANDRA SAHU-MP	SUBHRANSU BHUSAN MOHANTY
143	16444/2022 WP(C)/10387/2022	PARESH KUMAR BEHERA-MP	BIBHUTI KESHARI BISWAL/M/S SATYAJIT PATTNAIK.
144	16445/2022 WP(C)/5402/2006	PRATIMA SAHOO-MP	
145	16446/2022 WP(C)/31988/2021	SOURAV ROUT-MP	M.PRATAP@ PRATAP KUMAR MOHAPATRA
146	16447/2022 WP(C)/31988/2021	SOURAV ROUT-MP	M.PRATAP@ PRATAP KUMAR MOHAPATRA
147	16448/2022 WP(C)/32669/2022	ROSALEEN MOHARANA @ ROJALIN MAHARANA-MP	AMITAV TRIPATHY
148	16449/2022 WP(C)/24832/2022	BIPIN BIHARI NAIK-MP	SANJIB MOHANTY
149	16450/2022 WP(C)/32675/2022	MITU PRADHAN-MP	BHARAT BHUSAN ROUSTRAY
150	16451/2022 WP(C)/15669/2022	SWAYAM PRAKASH PARIDA-MP	S.P.NATH
151	16452/2022 WP(C)/264/2022	PINKEY KUMARI-MP	BUDHADEV ROUSTRAY
152	16453/2022	LOWER INDRA BISTHAPITA SAHAYATA SAMITI, KALIMATI, BILMURDHAR PRADHAN	

153	WP(C)/32679/2022 16454/2022	KANAKA LATA PANDA-MP	JAJATI KESHARI KHUNTIA
154	WP(C)/31899/2022 16455/2022	KAILASH CHANDRA SAMAL-MP	
155	WP(C)/27967/2022 16456/2022	SUMANTA KUMAR SAHU-MP	ASIS KUMAR MAHANA
156	WP(C)/32680/2022 16457/2022	ASHOK RANJAN PRADHAN-MP	BHARAT BHUSAN ROUSTRAY
157	WP(C)/32684/2022 16458/2022	NIRUPAMA DAS @ NILUPAMA-MP	SUBHENDU KUMAR NAYAK
158	WP(C)/32689/2022 16459/2022	MAHANTA BAISHNAB CHARAN DAS-MP	MR. RAMAKANTA MOHANTY, BHAKTA DAS MOHAN
159	WP(C)/24191/2022 16460/2022	AJITAV NAYAK-MP	SARADA PRASAD DASH
160	WP(C)/32693/2022 16461/2022	DEEPAK KUMAR SHARMA-MP	BIYOTKESH MOHANTY
161	WP(C)/39532/2021 16462/2022	MANOJ KUMAR DEBTA-MP	
162	WP(C)/30984/2022 16463/2022	BISHNU CHARAN SAHU-MP	SRINIVAS MOHANTY
163	WP(C)/32703/2022 16464/2022	SRIDHAR NAYAK-MP	ANJAN KUMAR BISWAL
164	WP(C)/30856/2022 16465/2022	SASIKANTA SAHOO-MP	M/S.SADASIVA PATRA
165	WP(C)/8784/2014 16466/2022	SUSUL KU.SAHOO-MP	ASC,M/S.ANINDYA KU.MISHRA,A.K.SAHOO,S.BHANJ
166	WP(C)/24117/2013 16467/2022	BARUN KUMAR SETH-MP	S.P.NATH
167	WP(C)/32714/2022 16468/2022	GOBINDA CH.SAHOO-MP	ASC,M/S.ANINDYA KU.MISHRA,A.K.SAHOO,S.BHANJ
168	WP(C)/24113/2013 16469/2022	RATNAKAR DHANGADA MAJHI-MP	ALOK KUMAR DAS
169	WP(C)/32717/2022 16470/2022	JHUNU ADHIKARI-MP	RANJAN KUMAR NAYAK
170	WP(C)/32719/2022 16471/2022	M/S VEDANTA LTD., MUMBAI-MP	PRASHANTA KUMAR NAYAK
171	WP(C)/32720/2022 16472/2022	KEDAR SINGH-MP	SAHASRA JYOTI NANDA
172	WP(C)/26436/2022 16473/2022	M/S. ARYAN INFRAPROJECTS LTD.,BBSR-MP	CHITRASEN PARIDA
173	WP(C)/32723/2022 16474/2022	CEO IN-CHARGE, THE URBAN CO-OP. BANK LTD.,CUTTACKA-MP	AKASH KISHORE MOHANTY
174	WP(C)/32730/2022 16475/2022	SURENDRA KUMAR SAMAL-MP	P.K.RATH
175	WP(C)/12891/2022 16476/2022	M/S DURGAMATA POULTRY FIRM, KEONJHAR-MP	SATYA NARAYAN MISHRA 4
176	WP(C)/32734/2022 16477/2022	TIKEMAN SAHU-MP	M/S.TARANANDA PATTANAYAK
177	WP(C)/20526/2014 16478/2022	ANIMA SAMANTARAY-MP	JYOTI PATNAIK
178	WP(C)/32724/2022 16479/2022	VIALE INFRASTRUCTURE AND LOGISTICS PVT. LTD.,CUTTACKA-MP	AKASH KISHORE MOHANTY
179	WP(C)/32736/2022 16480/2022	RANJAN BEHERA-MP	DEBARAJ MOHANTY
180	WP(C)/32739/2022 16481/2022	RATNAKAR TRIPATHY-MP	AMIT PRASAD BOSE
181	WP(C)/32743/2022 16482/2022	MONALISA SAHU-MP	KUNAL KUMAR SWAIN
182	WP(C)/32744/2022 16483/2022	SUBASH CHANDRA PRADHAN-MP	KURESH PRASAD DASH
183	WP(C)/32747/2022 16484/2022	SITARAM BAGH-MP	RABI NARAYAN MOHANTY
	WP(C)/32748/2022		

184	16485/2022 WP(C)/32751/2022	LIZA PRADHAN-MP	KUNAL KUMAR SWAIN
185	16486/2022 WP(C)/32752/2022	ASSOCIATION OF ODISHA GRAMYA BANK OFFICERS, BBSR	GYANENDRA MOHANTA
186	16487/2022 WP(C)/32753/2022	M/S HIND STUDY CENTER, MAYURBHANJA-MP	SRIKANTA MAHUNTA
187	16488/2022 WP(C)/2309/2015	MANAGEMENT OF M/S.VODAFONE SPACETEL LTD.-MP	DURGA PRASAD NANDA
188	16489/2022 WP(C)/2311/2015	MANAGEMENT OF M/S.VODAFONE SPACETEL LTD.-MP	DURGA PRASAD NANDA
189	16490/2022 WP(C)/17578/2021	JYOTIRANJAN MANSINGH-MP	SHASHI BHUSAN JENA
190	16491/2022 WP(C)/32754/2022	DILIP KUMAR BISWAS-MP	GYANENDRA CHANDRA SWAIN
191	16492/2022 WP(C)/15846/2007	STATE OF ORISSA-MP	
192	16493/2022 WP(C)/15846/2007	STATE OF ORISSA-MP	
193	16494/2022 WP(C)/15846/2007	STATE OF ORISSA-MP	
194	16495/2022 WP(C)/32760/2022	BAISHAKHI CONSTRUCTION PVT. LTD, MAYURBHANJA-MP	PAMIR KUMAR MISHRA
195	16496/2022 WP(C)/32761/2022	BARSA RANI DASH-MP	MANAS CHAND
196	16497/2022 WP(C)/32070/2022	RAJESH MOHPATRA-MP	JAYDEEP PAL
197	16498/2022 WP(C)/32765/2022	SNEHALATA SWAIN-MP	SIDHARTH PRASAD DAS
198	16499/2022 WP(C)/32766/2022	CHANDRAKANTI PATEL-MP	AMIT PRASAD BOSE
199	16500/2022 WP(C)/32768/2022	SREE METALIKS LTD.,KEONJHAR-MP	SIDHARTHA RAY
200	16501/2022 WP(C)/32774/2022	M/S. Z PLUS SURAKHYA SEVA, BBSR-MP	BISHNU PRASAD PRADHAN
201	16502/2022 WP(C)/32776/2022	SK. MUSAB-MP	BIBEKANANDA BHUYAN
202	16503/2022 WP(C)/32778/2022	BIJAN KUMAR JENA-MP	SAROJ KUMAR DASH
203	16504/2022 WP(C)/32783/2022	BIJAN KUMAR JENA-MP	SAROJ KUMAR DASH
204	16505/2022 WP(C)/32784/2022	M/S Z PLUS SURAKHYA SEVA, BBSR-MP	BISHNU PRASAD PRADHAN